## GOVERNMENT OF INDIA POWER LOK SABHA

UNSTARRED QUESTION NO:2823 ANSWERED ON:26.11.2010 REDUCTION IN ALLOCATION OF POWER Bundela Shri Jeetendra Singh;Maadam Shri Vikrambhai Arjanbhai;Majhi Shri Pradeep Kumar;Patel Shri Kishanbhai Vestabhai;Pathak Shri Harin;Patil Shri C. R. ;Rathwa Shri Ramsinhbhai Patalbhai;Singh Shri Ganesh

## Will the Minister of POWER be pleased to state:

(a) whether the allocation of power from the Central Generating Stations to various State Governments in the country including Gujarat has been reduced and diverted to other States during the last three years and the current year;

(b) if so, the State-wise details thereof along with the reasons therefor; and

(c) the time by which the Government proposes to restore the previous quota of allocation of power to these States?

## Answer

## THE MINISTER OF POWER (SHRI SUSHILKUMAR SHINDE)

(a) to (c) : Power from Central Generating Stations (CGSs) is allocated to the States/UTs in two parts. 85% power is allocated as Firm Allocation (including Home State share) and 15% power is kept at the disposal of the Central Government, is revised from time to time to meet the urgent and overall requirements of power of the States/UTs. Firm allocation from CGSs has not been changed for any of the States including Gujarat.

As most of the States/UTs have been facing shortage of power, requests for additional allocation out of unallocated power of CGSs are received from various States from time to time to overcome the shortage situation in their States. The quantum of unallocated power being limited and it being fully allocated at any point of time, the enhancement/diversion in allocation of any State/UT is feasible only by way of equivalent reduction in the allocation of other State(s)/ UT(s). The details of total allocation of power (Firm and Unallocated) to various states including Gujarat during 2007-08, 2008-09, 2009-10 and 2010-11 (upto October, 2010) is given at Annex.